

IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN
BEFORE S/SHRI CHANDRA POOJARI, AM & GEORGE GEORGE K., JM

I.T.A. No. 429/Coch/2018
Assessment Year : 2008-09

M/s. Amalgam Nutrients & Feeds Ltd., Amalgam House, Bristow Road, Willingdon Island, Kochi-3.	Vs.	The Deputy Commissioner of Income-tax, Circle-1(1), Kochi.
(Assessee-Appellant)		(Revenue-Respondent)

Assessee by	Shri R. Sreenivasan, CA
Revenue by	Smt. A.S. Bindhu, Sr. DR

Date of hearing	06/05/2019
Date of pronouncement	06 /05/2019

ORDER

Per CHANDRA POOJARI, AM:

This appeal filed by the assessee is directed against the order of the CIT(A)-I, Kochi dated 07/08/2018 and pertain to the assessment year 2008-09.

2. The assessee has raised the following grounds of appeal:

- 1) The Officers below were not justified in treating the claim arising as capital gain instead of business as claimed by the appellant.
- 2) the CIT(A) has not properly appreciated the working and explanation given by appellant during the course of hearing.
- 3) At any rate the first appellate authority should have set aside the issue to the Assessing Officer.

3. At the time of hearing, the Ld. AR did not press the above grounds and hence, they are dismissed as not pressed.

4. In the result, the appeal filed by the assessee is dismissed,

Order pronounced in the open Court on this 6th May, 2019

sd/-
(GEORGE GEORGE K.)
JUDICIAL MEMBER

sd/-
(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Place: Kochi
Dated: 6th May, 2019

GJ

Copy to:

1. M/s. Amalgam Nutrients & Feeds Ltd., Amalgam House, Bristow Road, Willingdon Island, Kochi-3.
2. The Deputy Commissioner of Income-tax, Circle-1(1), Kochi.
3. The Commissioner of Income-tax(Appeals)-I, Kochi.
4. The Pr. Commissioner of Income-tax, Kochi.
5. D.R., I.T.A.T., Cochin Bench, Cochin.
6. Guard File.

By Order

(ASSISTANT REGISTRAR)
I.T.A.T., Cochin

		Date	
1.	Draft Order dictated on	06/05/2019	Sr.PS
2.	Draft Order placed before author	06/05/2019	AM
3.	Approved draft comes back	06/05/2019	Sr. PS
4.	Fair order placed before the author.		AM
5.	Fair order placed before the Second Member for signature	06/05/2019	JM
6.	Pronouncement on	06/05/2019	
7.	File sent to the Bench Clerk		
8.	Date on which file goes to the AR		
9.	Date on which file goes to the Head Clerk.		
10.	Date of dispatch of Order.		